

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 3451/2011

(From the judgement and order dated 29/03/2010 in TTR No.
229/2010 & TTR No. 230/2010 of The HIGH COURT OF JUDICATURE AT
ALLAHABAD)

COMMR.COMMERCIAL TAX U.P.

Petitioner(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling
SLP)

Date: 28/02/2011 This Petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Kavin Gulati, Adv.
 Mr. Gunnam Venkateswara Rao, Adv.
 Mr. Mayank Misra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the application for condonation of
delay as also on the special leave petition.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER